

F. No. J-11013/69/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 14th June, 2024

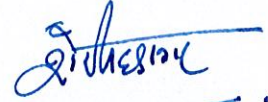
ORDER

The President is pleased to remove the names of following eight Advocates from the panel of Senior Arbitration Counsel with immediate effect:

- (i) Shri Kylasanatha Pillay
- (ii) Shri Aman Sinha
- (iii) Shri Brijender Chahar
- (iv) Shri Mukul Singh
- (v) Shri P. V. Yogeswaran
- (vi) Shri Ajay Diggpaul
- (vii) Shri Rahul Singh
- (viii) Shri Ashok Kumar

2. Consequently, the names of aforementioned Advocates occurring at serial numbers 1, 2, 3, 11, 12, 14, 25 and 34 in the table of Senior Arbitration Panel Counsel in this Department's Order No. J-11018/1/2019-Judicial dated 07.03.2019 (read with Order No. J-11018/1/2019-Judicial dated 24.03.2022), stand omitted.

3. Hindi version of this orders will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PS to Attorney General for India / PS to Solicitor General for India.
4. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
5. The In-charge, Litigation (High Court) Section.
6. The In-charge, Litigation (Lower Court) Section.
7. All the eight Advocates mentioned above.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy



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